GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:269 ANSWERED ON:25.11.2014 NATIONAL COUNCIL FOR SENIOR CITIZENS Rathwa Shri Ramsinh Patalyabhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to set up a National Council for senior citizens; and
- (b) if so, the details of the mandate of the Council and the time by which it is likely to be set up?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) and (b): The Government has already constituted the "National Council of Senior Citizens

(NCSrC)" by renaming of the "National Council for Older Persons (NPOP)" vide Ministry of Social Justice & Empowerment's Resolution No.15-40(4)/2010-11/AG dated 17th February, 2012 published in the Gazette of India (Extra Ordinary) dated 22nd February, 2012.

The mandated of the National Council of Senior Citizens is to advise the Central and State Governments on the entire gamut of issues related to the welfare of senior citizens and enhancement of their quality of life, with special reference to the following:-

- i. Policies, programmes and legislative measures;
- ii. Promotion of physical and financial security, health a-nd independent and productive living; and
- iii. Awareness generation and community mobilization.

The Council is mandated to meet atleast twice a year.